

guidelines already laid down have been reiterated. The review of government servants should be based not only on their confidential record, but material found on their personnel and other relevant files may also be taken into account. For the purpose of preparing a brief on the data available in these files and thereby to assist the Review Committees, Ministries/Departments have been advised to set up Internal Screening Committees.

(c) Detailed criteria and guidelines already exist for reviewing the cases of Government servants under the Service Rules, which provide adequate safeguards against any arbitrary exercise of powers conferred on appropriate authorities.

Allocation of Funds to States for Seventh Plan

501. SHRI T. BASHEER : Will the Minister of PLANNING be pleased to state :

(a) whether Government have completed the allocation of funds to the various States/Union Territories for the Seventh Five Year Plan ; and

(b) if so, the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) Yes, Sir.

(b) A Statement is given below.

Statement

(Rs crores)

States	Seventh Five Year Plan 1985-90
--------	-----------------------------------

1	2
Andhra Pradesh	5200.00
Assam	2100.00
Bihar	5100.00
Gujarat	3000.00
Haryana	2900.00
Himachal Pradesh	1050.00
Jammu & Kashmir	1400.00
Karnataka	3500.00

1	2
Kerala	2100.00
Madhya Pradesh	7000.00
Maharashtra	10500.00
Manipur	430.00
Meghalaya	440.00
Nagaland	400.00
Orissa	2700.00
Punjab	3285.00
Rajasthan	3000.00
Sikkim	230.00
Tamil Nadu	5750.00
Tripura	440.00
Uttar Pradesh	10447.00
West Bengal	4125.00
Total States	78097.00
Union Territories	
Andaman & Nicobar Islands	285.00
Arunachal Pradesh	400.00
Chandigarh	203.09
Dadra & Nagar Haveli	46.29
Delhi	2000.00
Goa, Daman & Diu	360.00
Lakshadweep	43.90
Mizoram	260.00
Pondicherry	170.00
Total U.Ts.	3768.28
Total (States & U.Ts.)	81865.28

[Translation]

Pension to Freedom Fighters of Indian National Army from U.P.

502. SHRI RAJ KUMAR RAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Central pension has not been sanctioned to freedom fighters of